

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :11-03-2025

Date : 11.03.2025

No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealin Section
0/2025	11.03.2025	ABLAPL-224/2025	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05	
1/2025	11.03.2025	ABLAPL-9483/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06	
2/2025	11.03.2025	ABLAPL-509/2025	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05	
3/2025	11.03.2025	ABLAPL-13615/2024	AK BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06	BAIL-2
4/2025	11.03.2025	ABLAPL-11371/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	BAIL-2
5/2025	11.03.2025	ABLAPL-13043/2024	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06	BAIL-1
6/2025	11.03.2025	ABLAPL-8105/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-07	
7/2025	11.03.2025	BLAPL-7918/2024	AP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05	
7/2025	11.03.2025	ABLAPL-12758/2024	SUSANTA KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-19	
8/2025	11.03.2025	ABLAPL-544/2025	DIBYAJYOTI SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-17	BAIL-1
9/2025	11.03.2025	WP (C) - 17276/2024	KANTHAMANI SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-04-03	
0/2025	11.03.2025	CRLMC-621/2025	S.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-03-05	
1/2025	11.03.2025	ABLAPL-14930/2024	P BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	
2/2025	11.03.2025	ABLAPL-2266/2025	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-07	
4/2025	11.03.2025	MACA-	I CH SAHU	C.O.	COURT NO.	Order Dtd. 2025-03-	MISC.

		1056/2023			2 OLD	06	APPEAL SEC.
5/2025	11.03.2025	BLAPL-1635/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	
6/2025	11.03.2025	BLAPL-1633/2025	S BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	BAIL-1
7/2025	11.03.2025	BLAPL-1608/2025	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05	
1/2025	11.03.2025	WP (C) - 5780/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	WRIT BRANCH-
3/2025	11.03.2025	WP (C) - 5777/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	
4/2025	11.03.2025	WP (C) - 31862/2024	I CH SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06	WRIT BRANCH-
5/2025	11.03.2025	WP (C) - 6285/2025	TUSHAR KANTA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06	WRIT BRANCH-
6/2025	11.03.2025	WP (C) - 6384/2025	TUSHAR KANTA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2
8/2025	11.03.2025	WP (C) - 6392/2025	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06	WRIT BRANCH-
9/2025	11.03.2025	MATA-79/2024	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-07	FIRST APPEAL
1/2025	11.03.2025	WP (C) - 6275/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06	
5/2025	11.03.2025	WP (C) - 2054/2025	GOPINATH SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-03-25	WRIT BRANCH-
7/2025	11.03.2025	WP (C) - 6607/2025	B BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-03-07	WRIT BRANCH-
1/2025	11.03.2025	WP (C) - 6425/2025	B MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-03-07	WRIT BRANCH-
4/2025	11.03.2025	WP (C) - 6424/2025	B MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-03-07	WRIT BRANCH-
6/2025	11.03.2025	WP (C) - 6097/2025	S K PARIDA	C.O.	COURT NO. 6	Order Dtd. 2025-03-24	WRIT BRANCH-
8/2025	11.03.2025	WP (C) - 788/2025	GIRIJA SANKAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-04-22	WRIT BRANCH (DIVISION BENCH-3
0/2025	11.03.2025	WP (C) - 32292/2024	G C JENA	C.O.	COURT NO. 6	Order Dtd. 2025-03-07	
1/2025	11.03.2025	WP (C) -	R K BARIK	C.O.	COURT NO.	Order Dtd. 2025-03-	

		32292/2024			6	07	
3/2025	11.03.2025	WP (C) - 26486/2024	G R PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-03- 07	
7/2025	11.03.2025	WP (C) - 26486/2024	D.K. DEHURY	C.O.	COURT NO. 6	Order Dtd. 2025-03- 07	
8/2025	11.03.2025	WP (C) - 5651/2025	B K DALAI	C.O.	COURT NO. 6	Order Dtd. 2025-03- 07	WRIT BRANCH-
9/2025	11.03.2025	WP (C) - 4864/2025	C MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02- 21	
0/2025	11.03.2025	WP (C) - 6688/2025	SUBASH CH PANI	C.O.	COURT NO. 6	Order Dtd. 2025-03- 10	
1/2025	11.03.2025	WP (C) - 5720/2025	B BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-03- 10	WRIT BRANCH (DIVISI BENCH-1
2/2025	11.03.2025	WP (C) - 6008/2025	T K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-03- 19	WRIT BRANCH-
3/2025	11.03.2025	CMAPL- 437/2024	P K LENKA	C.O.	COURT NO. 23	Order Dtd. 2025-03- 21	
4/2025	11.03.2025	WP (C) - 6288/2025	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-03- 05	WRIT BRANCH-
5/2025	11.03.2025	WP (C) - 6294/2025	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-03- 05	
6/2025	11.03.2025	WP (C) - 6306/2025	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-03- 05	WRIT BRANCH-
7/2025	11.03.2025	WP (C) - 6376/2025	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-03- 05	WRIT BRANCH-
8/2025	11.03.2025	WP (C) - 6253/2025	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05- 12	
9/2025	11.03.2025	WP (C) - 6347/2025	SANKARACHARYA CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 05	
0/2025	11.03.2025	WP (C) - 6314/2025	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 05	WRIT BRANCH-
1/2025	11.03.2025	WP (C) - 3638/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 06	WRIT BRANCH-
2/2025	11.03.2025	WP (C) - 6657/2025	K K NATH	C.O.	COURT NO. 6	Order Dtd. 2025-03- 20	WRIT BRANCH-

3/2025	11.03.2025	WP (C) - 6602/2025	K K NATH	C.O.	COURT NO. 6	Order Dtd. 2025-03- 07	WRIT BRANCH-
4/2025	11.03.2025	WP (C) - 6775/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-03- 07	WRIT BRANCH-
5/2025	11.03.2025	WP (C) - 6398/2025	B K PARDHI	C.O.	COURT NO. 6	Order Dtd. 2025-03- 07	
6/2025	11.03.2025	WP (C) - 6398/2025	C RANA	C.O.	COURT NO. 6	Order Dtd. 2025-03- 07	
7/2025	11.03.2025	WP (C) - 1669/2025	BASUDEV BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-03- 04	WRIT BRANCH-
8/2025	11.03.2025	WP (C) - 6299/2025	DIBYA CHARAN SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-03- 06	WRIT BRANCH-
9/2025	11.03.2025	WP (C) - 6255/2025	D SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-03- 06	
0/2025	11.03.2025	WP (C) - 22126/2024	N CH SINHA	C.O.	COURT NO. 6	Order Dtd. 2025-03- 06	
1/2025	11.03.2025	ABLAPL- 1901/2025	B MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10	
2/2025	11.03.2025	WP (C) - 6364/2025	R C MUDULI	C.O.	COURT NO. 17	Order Dtd. 2025-03- 06	WRIT BRANCH (DIVISI BENCH-2
3/2025	11.03.2025	ABLAPL- 2168/2025	BP TANGA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10	
5/2025	11.03.2025	ABLAPL- 2367/2025	PR PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10	
6/2025	11.03.2025	WP (C) - 6374/2025	R C MUDULI	C.O.	COURT NO. 17	Order Dtd. 2025-03- 06	WRIT BRANCH (DIVISI BENCH-2
7/2025	11.03.2025	ABLAPL- 14588/2024	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 07	
8/2025	11.03.2025	WP (C) - 6394/2025	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 06	WRIT BRANCH-
9/2025	11.03.2025	WP (C) - 6521/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 07	WRIT BRANCH-
0/2025	11.03.2025	WP (C) - 6658/2025	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-03- 10	WRIT BRANCH-
1/2025	11.03.2025	ABLAPL-	P PARIDA	C.O.	COURT NO.	Order Dtd. 2025-03-	BAIL-2

		2282/2025			1	07	
3/2025	11.03.2025	WP (C) - 30515/2024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-03- 06	
4/2025	11.03.2025	ABLAPL- 2253/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03- 07	
6/2025	11.03.2025	WP (C) - 30017/2024	M R ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 06	WRIT BRANCH-
7/2025	11.03.2025	ABLAPL- 2239/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 07	BAIL-1
8/2025	11.03.2025	WP (C) - 6763/2025	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-03- 10	WRIT BRANCH-
9/2025	11.03.2025	WP (C) - 1903/2025	ASHIS KUMAR MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-03- 06	WRIT BRANCH-
0/2025	11.03.2025	WP (C) - 6287/2025	DILIP KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-03- 06	WRIT BRANCH-
1/2025	11.03.2025	WP (C) - 6297/2025	DILIP KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-03- 06	WRIT BRANCH-
2/2025	11.03.2025	WP (C) - 6496/2025	N R BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-03- 06	
3/2025	11.03.2025	WP (C) - 6391/2025	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2025-03- 06	WRIT BRANCH-
4/2025	11.03.2025	WP (C) - 6248/2025	N R BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-03- 06	
5/2025	11.03.2025	WP (C) - 6659/2025	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-03- 10	WRIT BRANCH (DIVISI BENCH-2
6/2025	11.03.2025	WP (C) - 5792/2025	BASUDEV BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-03- 03	
8/2025	11.03.2025	WP (C) - 6777/2025	B. M. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2025-03- 07	WRIT BRANCH-
8/2025	11.03.2025	BLAPL- 11113/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-02- 24	
2/2025	11.03.2025	WP (C) - 7514/2024	D NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03- 10	WRIT BRANCH-
4/2025	11.03.2025	ABLAPL- 16402/2022	JP KAR	C.O.	COURT NO. 2	Order Dtd. 2022-12- 23	BAIL-2
5/2025	11.03.2025	WP (C) - 6534/2025	K N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025-03- 10	
6/2025	11.03.2025	ABLAPL- 12464/2023	RR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-10- 29	BAIL-1

7/2025	11.03.2025	WP (C) - 5788/2025	T K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-03- 10	
9/2025	11.03.2025	WP (C) - 4013/2025	T K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-03- 10	WRIT BRANCH (DIVISION) BENCH-3
0/2025	11.03.2025	MACA- 932/2023	BR SENAPATI	C.O.	COURT NO. 2	Order Dtd. 2025-03- 10	MISC. APPEAL SEC.
1/2025	11.03.2025	WP (C) - 6356/2025	T K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-03- 10	
2/2025	11.03.2025	ABLAPL- 2170/2025	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-03- 06	BAIL-2
3/2025	11.03.2025	WP (C) - 6534/2025	T K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-03- 10	
5/2025	11.03.2025	MACA- 932/2023	JR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-03- 10	MISC. APPEAL SEC.
6/2025	11.03.2025	WP (C) - 6564/2025	T K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-03- 10	WRIT BRANCH-
7/2025	11.03.2025	ABLAPL- 2166/2025	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-03- 06	
9/2025	11.03.2025	ABLAPL- 2167/2025	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-03- 06	
0/2025	11.03.2025	MACA- 932/2023	PK LENKA	C.O.	COURT NO. 2	Order Dtd. 2025-03- 10	MISC. APPEAL SEC.
2/2025	11.03.2025	WP (C) - 20185/2024	P. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-02- 25	
3/2025	11.03.2025	ABLAPL- 2169/2025	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-03- 06	
5/2025	11.03.2025	ABLAPL- 2165/2025	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-03- 06	
6/2025	11.03.2025	CRLA- 399/2024	JP KAR	C.O.	COURT NO. 2	Order Dtd. 2025-03- 04	CRIMINA APPEAL
9/2025	11.03.2025	CRLA- 398/2024	JP KAR	C.O.	COURT NO. 3	Order Dtd. 2025-03- 04	CRIMINA APPEAL
2/2025	11.03.2025	CRLA- 401/2024	JP KAR	C.O.	COURT NO. 3	Order Dtd. 2025-03- 04	CRIMINA APPEAL
4/2025	11.03.2025	CRLA- 401/2024	JP KAR	C.O.	COURT NO. 3	Order Dtd. 2025-03- 04	CRIMINA APPEAL
6/2025	11.03.2025	WP (C) - 6470/2025	K N SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-03- 07	

7/2025	11.03.2025	WP (C) - 6470/2025	T K NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-03-07	
8/2025	11.03.2025	WP (C) - 6497/2025	T K NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-03-07	WRIT BRANCH-
1/2025	11.03.2025	WP (C) - 6497/2025	K N SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-03-07	WRIT BRANCH-
3/2025	11.03.2025	WP (C) - 6562/2025	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-11	WRIT BRANCH-
4/2025	11.03.2025	CMP-304/2025	P BASTIA	C.O.	COURT NO. 8	Order Dtd. 2025-04-25	
6/2025	11.03.2025	CRLREV-731/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 9999-12-31	
8/2025	11.03.2025	WA-2/2024	B. K. PATI	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	WRIT APPEAL
0/2025	11.03.2025	CRLMC-875/2025	H K PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	
1/2025	11.03.2025	CRLREV-111/2025	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-06	
2/2025	11.03.2025	CRLMC-787/2025	K C SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-05-09	
3/2025	11.03.2025	CONTC-7968/2024	ABINASH SUNDARAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-07	CONTEMP
4/2025	11.03.2025	CRLREV-109/2025	PRASANJIT BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-03-25	
5/2025	11.03.2025	CONTC-4356/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 6	Order Dtd. 2025-03-07	
6/2025	11.03.2025	ABLAPL-9210/2020	T R DAS	C.O.	COURT NO. 7	Order Dtd. 2022-04-12	BAIL-1
7/2025	11.03.2025	CMP-28/2022	D P D RAY	C.O.	COURT NO. 7	Order Dtd. 2025-03-07	WRIT BRANCH-
8/2025	11.03.2025	CMP-28/2022	J SAHOO	C.O.	COURT NO. 7	Order Dtd. 2025-03-07	WRIT BRANCH-
9/2025	11.03.2025	CRLMC-427/2023	B M SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-30	CRIMINA MISC
1/2025	11.03.2025	ABLAPL-2322/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10	
2/2025	11.03.2025	WP (C) - 28128/2024	S K SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-04	
3/2025	11.03.2025	WP (C) - 32998/2024	S K PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-07	
4/2025	11.03.2025	WP (C) - 6363/2025	K K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-07	WRIT BRANCH-
5/2025	11.03.2025	WP (C) -	P K JENA	C.O.	COURT NO.	Order Dtd. 2025-03-	WRIT

		6428/2025			3 OLD	07	BRANCH-
6/2025	11.03.2025	WP (C) - 6448/2025	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 07	WRIT BRANCH-
7/2025	11.03.2025	WP (C) - 1167/2025	K K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 07	WRIT BRANCH (DIVISI BENCH-3
8/2025	11.03.2025	WP (C) - 1174/2025	K K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 07	
9/2025	11.03.2025	WP (C) - 1192/2025	K K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 07	WRIT BRANCH-
0/2025	11.03.2025	WP (C) - 1378/2025	K K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 07	
6/2025	11.03.2025	ABLAPL- 2343/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 10	
7/2025	11.03.2025	ABLAPL- 2373/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 10	BAIL-1
8/2025	11.03.2025	ABLAPL- 2369/2025	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 10	BAIL-1
9/2025	11.03.2025	ABLAPL- 2291/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 07	
1/2025	11.03.2025	ABLAPL- 2342/2025	C. R. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 10	
2/2025	11.03.2025	ABLAPL- 2364/2025	SUBHANKAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 10	BAIL-1
3/2025	11.03.2025	BLAPL- 12047/2024	P. K. DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02- 07	
4/2025	11.03.2025	ABLAPL- 2335/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10	BAIL-1
5/2025	11.03.2025	ABLAPL- 2341/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10	
6/2025	11.03.2025	WP (C) - 6403/2025	K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04- 07	WRIT BRANCH-
7/2025	11.03.2025	MACA- 295/2024	KSHIEISH	C.O.	COURT NO. 25	Order Dtd. 2025-03- 06	MISC. APPEAL SEC.
8/2025	11.03.2025	MACA- 295/2024	AK BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03- 06	MISC. APPEAL SEC.
9/2025	11.03.2025	MACA- 313/2024	SR OJHA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 06	MISC. APPEAL SEC.
0/2025	11.03.2025	MACA-	KC NAYAK	C.O.	COURT NO.	Order Dtd. 2025-03-	MISC.

		313/2024			25	06	APPEAL SEC.
1/2025	11.03.2025	MACA-632/2022	G JAYASINGH	C.O.	COURT NO. 25	Order Dtd. 2025-03-06	MISC. APPEAL SEC.
2/2025	11.03.2025	MACA-691/2022	AK BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-06	MISC. APPEAL SEC.
5/2025	11.03.2025	WPC (OA) - 878/2016	KC PANDA	C.O.	COURT NO. 25	Order Dtd. 2024-08-21	OA Bran
6/2025	11.03.2025	MACA-398/2022	AK MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-05	MISC. APPEAL SEC.
7/2025	11.03.2025	CRLA-257/2025	S.K.SUNDARA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
8/2025	11.03.2025	MACA-398/2022	AK BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-05	MISC. APPEAL SEC.
9/2025	11.03.2025	WP (C) - 33598/2023	A T NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-07	WRIT BRANCH (DIVISION BENCH-2
0/2025	11.03.2025	CRLA-1206/2022	DP DASH	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL
1/2025	11.03.2025	WP (C) - 4774/2025	PK MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-03-07	
2/2025	11.03.2025	ABLAPL-2368/2025	MK SWAIN	C.O.	COURT NO. 5	Order Dtd. 2025-03-10	BAIL-1
3/2025	11.03.2025	ABLAPL-2395/2025	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-1
4/2025	11.03.2025	WP (C) - 4774/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-07	
5/2025	11.03.2025	ABLAPL-2394/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	
6/2025	11.03.2025	ABLAPL-2387/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	
7/2025	11.03.2025	MATA-172/2024	AP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	FIRST APPEAL
8/2025	11.03.2025	ABLAPL-2386/2025	AK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-2
9/2025	11.03.2025	ABLAPL-2385/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	
0/2025	11.03.2025	ABLAPL-2380/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-1
1/2025	11.03.2025	WP (C) - 6180/2025	D.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-07	WRIT BRANCH-
2/2025	11.03.2025	ABLAPL-2372/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	
3/2025	11.03.2025	WP (C) - 6171/2025	P.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-06	WRIT BRANCH

							(DIVISION BENCH-2)
4/2025	11.03.2025	MATA- 74/2024	A PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10	FIRST APPEAL
6/2025	11.03.2025	WP (C) - 32940/2024	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01- 10	
7/2025	11.03.2025	ABLAPL- 2366/2025	B SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10	
8/2025	11.03.2025	MATA- 89/2020	M SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10	FIRST APPEAL
9/2025	11.03.2025	WP (C) - 6117/2025	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10	WRIT BRANCH (DIVISION BENCH-3)
0/2025	11.03.2025	ABLAPL- 2339/2025	B DAS	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10	BAIL-1
1/2025	11.03.2025	ABLAPL- 2337/2025	KK NATH	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10	
2/2025	11.03.2025	WP (C) - 2975/2025	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03- 07	
3/2025	11.03.2025	MATA- 89/2020	D SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10	FIRST APPEAL
4/2025	11.03.2025	WP (C) - 6558/2025	P.L.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10	WRIT BRANCH-
5/2025	11.03.2025	WP (C) - 25807/2024	MOHAN BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10	
6/2025	11.03.2025	MATA- 241/2024	SURESH CH SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2025-06- 18	FIRST APPEAL
7/2025	11.03.2025	WP (C) - 6286/2025	TUSHARKANTA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03- 10	
8/2025	11.03.2025	BLAPL- 2045/2023	S DAS	C.O.	COURT NO. 1	Order Dtd. 2025-03- 10	BAIL-1
9/2025	11.03.2025	WP (C) - 8279/2024	J.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-03- 10	WRIT BRANCH-
0/2025	11.03.2025	WP (C) - 1854/2025	G JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2025-02- 18	WRIT BRANCH-
1/2025	11.03.2025	WP (C) - 21871/2024	J.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-03- 10	
2/2025	11.03.2025	WP (C) - 6007/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-03- 10	WRIT BRANCH-
3/2025	11.03.2025	WP (C) - 6014/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-03- 10	WRIT BRANCH-
4/2025	11.03.2025	WP (C) - 2377/2025	S DASH	C.O.	COURT NO. 1	Order Dtd. 2025-03- 10	

5/2025	11.03.2025	MACA-567/2023	J. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2025-03-07	MISC. APPEAL SEC.
6/2025	11.03.2025	WP (C) - 6122/2025	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-03-07	WRIT BRANCH-
7/2025	11.03.2025	CONTC-7623/2024	P K PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2025-03-10	
8/2025	11.03.2025	MACA-145/2023	R.C ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-03-07	MISC. APPEAL SEC.
9/2025	11.03.2025	CONTC-7028/2024	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-03-10	
0/2025	11.03.2025	CONTC-5951/2024	K P BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-03-10	
1/2025	11.03.2025	MACA-145/2023	R.K.MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2025-03-07	MISC. APPEAL SEC.
2/2025	11.03.2025	CONTC-6489/2024	G SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2025-03-07	
3/2025	11.03.2025	BLAPL-1631/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 1	Order Dtd. 2025-03-10	BAIL-2
4/2025	11.03.2025	CONTC-7103/2024	U CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-03-07	
5/2025	11.03.2025	MACA-145/2023	MANOJ KUMAR PATI	C.O.	COURT NO. 1	Order Dtd. 2025-03-07	MISC. APPEAL SEC.
6/2025	11.03.2025	CONTC-7956/2024	U CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-03-07	
7/2025	11.03.2025	WP (C) - 3932/2025	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2025-03-07	WRIT BRANCH-
8/2025	11.03.2025	BLAPL-1651/2025	S N GAYA	C.O.	COURT NO. 1	Order Dtd. 2025-03-10	BAIL-2
9/2025	11.03.2025	CONTC-8054/2024	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2025-03-07	
0/2025	11.03.2025	MACA-839/2023	KHISISH	C.O.	COURT NO. 1	Order Dtd. 2025-03-07	MISC. APPEAL SEC.
1/2025	11.03.2025	WP (C) - 6606/2025	DIBYAJYOTI SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-03-07	
2/2025	11.03.2025	CONTC-5954/2024	RABI SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-03-07	
3/2025	11.03.2025	MACA-839/2023	P.K LENKA	C.O.	COURT NO. 1	Order Dtd. 2025-03-07	MISC. APPEAL SEC.
4/2025	11.03.2025	CONTC-8252/2024	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-03-07	
5/2025	11.03.2025	CRLMC-2272/2024	B.K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	CRIMINA MISC

6/2025	11.03.2025	CONTC-6457/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-07	
7/2025	11.03.2025	CRLMC-3596/2022	A.K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-05	CRIMINA MISC
8/2025	11.03.2025	CONTC-6454/2024	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-07	
9/2025	11.03.2025	CONTC-6644/2024	M/S TUSHAR KANTA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10	
10/2025	11.03.2025	CMP-1611/2017	J.P.KAR	C.O.	COURT NO. 15	Order Dtd. 2025-03-10	WRIT BRANCH-
11/2025	11.03.2025	CONTC-6463/2024	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-10	
12/2025	11.03.2025	CRLMC-2866/2022	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10	CRIMINA MISC
13/2025	11.03.2025	CONTC-6458/2024	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10	
14/2025	11.03.2025	CONTC-5975/2024	RABI SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10	CONTEMP
15/2025	11.03.2025	CONTC-8072/2024	KARUNAKAR RATH , D.B.RATH, J.RANI, C.R.PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10	
16/2025	11.03.2025	BLAPL-1658/2025	HK PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10	
17/2025	11.03.2025	CONTC-8012/2024	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10	
18/2025	11.03.2025	BLAPL-1630/2025	MK SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10	
19/2025	11.03.2025	BLAPL-1655/2025	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10	
20/2025	11.03.2025	MACA-471/2024	P K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-03-28	MISC. APPEAL SEC.
21/2025	11.03.2025	BLAPL-1152/2025	PK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-03-10	
22/2025	11.03.2025	BLAPL-1617/2025	DEBASHIS MITRA	C.O.	COURT NO. 23	Order Dtd. 2025-03-10	
23/2025	11.03.2025	WP (C) - 6386/2025	P K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	
24/2025	11.03.2025	BLAPL-1612/2025	S K SUNDARA	C.O.	COURT NO. 25	Order Dtd. 2025-03-10	
25/2025	11.03.2025	BLAPL-1628/2025	MC MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-10	
26/2025	11.03.2025	TRP (C) - 59/2025	BB ROUT	C.O.	COURT NO. 14	Order Dtd. 2025-03-10	
27/2025	11.03.2025	CRLMC-4647/2024	GANESH SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-03-05	
28/2025	11.03.2025	WP (C) - 2787/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-03-06	WRIT BRANCH (DIVISI BENCH-2

9/2025	11.03.2025	WP (C) - 6390/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-03- 06	
0/2025	11.03.2025	WP (C) - 6466/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-03- 06	WRIT BRANCH-
2/2025	11.03.2025	ABLAPL- 2325/2025	T R DAS	C.O.	COURT NO. 14	Order Dtd. 2025-03- 10	
3/2025	11.03.2025	WP (C) - 6488/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-03- 06	WRIT BRANCH-
4/2025	11.03.2025	WP (C) - 6452/2025	BASUDEV BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-03- 06	WRIT BRANCH-
5/2025	11.03.2025	CRLREV- 440/2024	GYANMAYA SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-03- 07	
6/2025	11.03.2025	CRLMC- 846/2025	P MUDULI	C.O.	COURT NO. 15	Order Dtd. 9999-12- 31	
8/2025	11.03.2025	CRLMC- 4371/2024	N C SINHA	C.O.	COURT NO. 15	Order Dtd. 2025-04- 22	
9/2025	11.03.2025	CRLMC- 4337/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 9999-12- 31	
0/2025	11.03.2025	WP (C) - 2896/2025	S. K. MOHARANA	C.O.	COURT NO. 15	Order Dtd. 2025-03- 07	WRIT BRANCH-
1/2025	11.03.2025	CRLMC- 4336/2024	K C SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03- 10	
2/2025	11.03.2025	CRLMC- 4328/2024	P K DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03- 10	
3/2025	11.03.2025	CRLMC- 2979/2024	SANGRAM DAS	C.O.	COURT NO. 15		
4/2025	11.03.2025	WP (C) - 30742/2024	BASUDEV BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03- 06	WRIT BRANCH-
5/2025	11.03.2025	WP (C) - 6385/2025	S K BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-05- 13	
6/2025	11.03.2025	WP (C) - 1962/2024	J P KAR	C.O.	COURT NO. 23	Order Dtd. 2025-04- 25	WRIT BRANCH-
7/2025	11.03.2025	WP (C) - 2422/2025	S K PAL	C.O.	COURT NO. 23	Order Dtd. 2025-03- 10	WRIT BRANCH-
8/2025	11.03.2025	WP (C) - 2422/2025	G JAYSINGH	C.O.	COURT NO. 23	Order Dtd. 2025-03- 10	WRIT BRANCH-
9/2025	11.03.2025	WP (C) - 2682/2025	BHOJRAJ SETH	C.O.	COURT NO. 23	Order Dtd. 2025-03- 10	

0/2025	11.03.2025	WP (C) - 4283/2025	BHAGABAN BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-04- 29	WRIT BRANCH-
1/2025	11.03.2025	WP (C) - 4294/2025	BHAGABAN BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-04- 29	
2/2025	11.03.2025	WP (C) - 4450/2025	J SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-02- 18	WRIT BRANCH-
3/2025	11.03.2025	WP (C) - 5097/2025	N K ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-03- 10	WRIT BRANCH-
4/2025	11.03.2025	WP (C) - 5122/2025	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03- 10	
5/2025	11.03.2025	WP (C) - 5162/2025	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03- 10	
6/2025	11.03.2025	WP (C) - 5164/2025	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03- 10	
7/2025	11.03.2025	WP (C) - 5172/2025	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03- 10	
8/2025	11.03.2025	WP (C) - 5312/2025	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03- 10	
9/2025	11.03.2025	WP (C) - 5318/2025	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03- 10	WRIT BRANCH-
0/2025	11.03.2025	WP (C) - 5801/2025	P K MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-03- 10	
1/2025	11.03.2025	WP (C) - 6039/2025	S BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-03- 19	
2/2025	11.03.2025	CONTC- 4767/2024	B SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03- 10	
3/2025	11.03.2025	WP (C) - 2922/2025	K. K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03- 10	WRIT BRANCH-
4/2025	11.03.2025	MACA- 762/2022	S B DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03- 06	MISC. APPEAL SEC.
5/2025	11.03.2025	TRPCRL- 21/2025	D. K. NAIK	C.O.	COURT NO. 14	Order Dtd. 2025-04- 16	
6/2025	11.03.2025	MACA- 1290/2023	S SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-03- 06	MISC. APPEAL SEC.
7/2025	11.03.2025	WP (C) - 6490/2025	B. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-04- 15	WRIT BRANCH

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8/2025	11.03.2025	MACA-275/2024	S SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-03-03	MISC. APPEAL SEC.
9/2025	11.03.2025	WP (C) - 6835/2025	S. GHOSH	C.O.	COURT NO. 20	Order Dtd. 2025-04-21	
10/2025	11.03.2025	WP (C) - 15830/2024	S CH SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2025-03-10	WRIT BRANCH-
11/2025	11.03.2025	WP (C) - 30876/2024	S.K.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-03-10	
12/2025	11.03.2025	WP (C) - 34195/2023	P C MOAHNTY	C.O.	COURT NO. 20	Order Dtd. 2025-03-10	WRIT BRANCH-
13/2025	11.03.2025	CRP-3/2025	D K NAIK	C.O.	COURT NO. 21	Order Dtd. 2025-03-25	CIVIL REVISIO
14/2025	11.03.2025	WA-499/2025	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-04-07	
15/2025	11.03.2025	WP (C) - 30857/2024	S.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-03-10	WRIT BRANCH (DIVISIONAL BENCH-1)
16/2025	11.03.2025	BLAPL-1132/2025	DURGADATTA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2025-03-10	
17/2025	11.03.2025	WP (C) - 31716/2024	S.K.BEHERA	C.O.	COURT NO. 1		WRIT BRANCH-
18/2025	11.03.2025	WP (C) - 31736/2024	S.K.BEHERA	C.O.	COURT NO. 1		
19/2025	11.03.2025	WP (C) - 30878/2024	S.K.BEHERA	C.O.	COURT NO. 1		WRIT BRANCH-
20/2025	11.03.2025	WP (C) - 2073/2025	D. SAMAL	C.O.	COURT NO. 14		WRIT BRANCH-
21/2025	11.03.2025	RVWPET-19/2022	S.D.DAS	C.O.	COURT NO. 14	Order Dtd. 2025-03-10	CIVIL REVISIO
22/2025	11.03.2025	WP (C) - 33267/2024	S.K.BEHERA	C.O.	COURT NO. 14		WRIT BRANCH (DIVISIONAL BENCH-3)
23/2025	11.03.2025	CRLA-229/2015	M/S.S.K.BHANJADEO, M/S. BISWAJIT NAYAK, B.R.SAHU, S.SAMAL	C.O.	COURT NO. 14	Order Dtd. 2025-03-10	CRIMINAL APPEAL
24/2025	11.03.2025	TRP (C) - 61/2025	S. K. SAMAL	C.O.	COURT NO. 14		
25/2025	11.03.2025	CRLA-230/2015	M/S.S.K.BHANJADEO	C.O.	COURT NO. 14	Order Dtd. 2025-03-10	CRIMINAL APPEAL
26/2025	11.03.2025	BLAPL-	B. N. SAHU	C.O.	COURT NO.	Order Dtd. 2025-03-	

		1659/2025			14	10	
8/2025	11.03.2025	WP (C) - 34560/2020	P R SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-03- 10	WRIT BRANCH-
9/2025	11.03.2025	BLAPL- 1607/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-03- 10	
0/2025	11.03.2025	BLAPL- 1616/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-03- 10	
1/2025	11.03.2025	BLAPL- 1540/2025	A. K. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-03- 10	
2/2025	11.03.2025	BLAPL- 11876/2024	B. N. SAHU	C.O.	COURT NO. 3	Order Dtd. 2024-12- 02	
3/2025	11.03.2025	BLAPL- 11881/2024	B. N. SAHU	C.O.	COURT NO. 3	Order Dtd. 2025-03- 10	BAIL-1
4/2025	11.03.2025	ABLAPL- 2328/2025	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-03- 10	
6/2025	11.03.2025	ABLAPL- 2330/2025	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-03- 10	
7/2025	11.03.2025	ABLAPL- 2375/2025	P. K. JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10	
8/2025	11.03.2025	ABLAPL- 2392/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10	BAIL-1
1/2025	11.03.2025	ABLAPL- 1257/2025	MN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10	BAIL-1
2/2025	11.03.2025	WP (C) - 7038/2025	J P KAR	C.O.	COURT NO. 21	Order Dtd. 2025-04- 17	
3/2025	11.03.2025	ABLAPL- 2340/2025	MN MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03- 10	BAIL-2
4/2025	11.03.2025	WP (C) - 5795/2025	ASHOK KUMAR MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03- 03	WRIT BRANCH-
5/2025	11.03.2025	WP (C) - 2572/2025	S. PATI	C.O.	COURT NO. 21	Order Dtd. 2025-03- 07	WRIT BRANCH-
7/2025	11.03.2025	BLAPL- 7972/2024	PK BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-03- 10	
8/2025	11.03.2025	BLAPL- 11920/2024	SR PATRA	C.O.	COURT NO. 21	Order Dtd. 2025-03- 10	BAIL-1
0/2025	11.03.2025	BLAPL- 1366/2025	LD PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-03- 10	
1/2025	11.03.2025	BLAPL-	SUMIT SEKHAR PATTANAIAK	C.O.	COURT NO.	Order Dtd. 2025-03-	BAIL-2

		10945/2024			3 OLD	10	
2/2025	11.03.2025	WP (C) - 6473/2025	T BAG	C.O.	COURT NO. 12	Order Dtd. 2025-04-17	WRIT BRANCH (DIVISION BENCH-2)
8/2025	11.03.2025	ABLAPL-2178/2025	SWASTIK RATH	GENERAL		Order Dtd. 2025-03-06	
9/2025	11.03.2025	WP (C) - 18166/2021	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2021-07-23	WRIT BRANCH-
0/2025	11.03.2025	CRLREV-493/2023	ANITA DASH	GENERAL		Judgement Dtd. 2025-02-14	CRIMINAL REVISIO
1/2025	11.03.2025	CRLMC-621/2025	ABHISEK UPADHYAY	GENERAL		Order Dtd. 2025-03-05	
2/2025	11.03.2025	SA-175/1964	SUBHABRATA MISHRA	GENERAL		Order Dtd. 1968-10-08	
3/2025	11.03.2025	SA-175/1964	SUBHABRATA MISHRA	GENERAL		Entire Document	
4/2025	11.03.2025	SA-175/1964	SUBHABRATA MISHRA	GENERAL		Annexure	
5/2025	11.03.2025	SA-175/1964	SUBHABRATA MISHRA	GENERAL		Entire Order	
6/2025	11.03.2025	ABLAPL-6607/2021	PARSURAM PANDA	GENERAL		Order Dtd. 2021-06-29	BAIL-2
3/2025	11.03.2025	BLAPL-1419/2025	BAISHNAB CHARAN PATRA	GENERAL		Order Dtd. 2025-03-10	
4/2025	11.03.2025	ABLAPL-8171/2024	KABITA PATRA	GENERAL		Order Dtd. 2025-03-10	
2/2025	11.03.2025	BLAPL-1540/2025	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-03-10	
5/2025	11.03.2025	BLAPL-1691/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-03-10	
0/2025	11.03.2025	ABLAPL-388/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-03-06	
1/2025	11.03.2025	WP (C) - 7027/2025	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2025-03-11	
2/2025	11.03.2025	CRLMC-3953/2022	MAHESWAR JATI ADVOCATE	GENERAL		Order Dtd. 2025-03-11	CRIMINAL MISC
3/2025	11.03.2025	CRLMC-3950/2022	MAHESWAR JATI ADVOCATE	GENERAL		Order Dtd. 2025-03-11	CRIMINAL MISC
4/2025	11.03.2025	WP (C) - 4018/2025	MAHESWAR JATI ADVOCATE	GENERAL		Order Dtd. 2025-03-11	WRIT BRANCH-
3/2025	11.03.2025	WP (C) - 6288/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-05	WRIT BRANCH-

5/2025	11.03.2025	CRLMC-885/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-03-11	
5/2025	11.03.2025	WP (C) - 32392/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-02	
9/2025	11.03.2025	WP (C) - 3741/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-02-21	WRIT BRANCH (DIVISI BENCH-2
0/2025	11.03.2025	WP (C) - 785/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-03	WRIT BRANCH (DIVISI BENCH-3
8/2025	11.03.2025	WP (C) - 3071/2025	S S SAMANTARAY	GENERAL			WRIT BRANCH-
9/2025	11.03.2025	WP (C) - 18182/2010	J SAHOO	GENERAL			WRIT BRANCH-
0/2025	11.03.2025	WP (C) - 19928/2013	N SAHOO	GENERAL			WRIT BRANCH-
2/2025	11.03.2025	WP (C) - 5965/2025	BISWAL	GENERAL			
7/2025	11.03.2025	WP (C) - 3548/2025	A K MOHANTY	GENERAL			WRIT BRANCH-
0/2025	11.03.2025	OJC-9092/2001	C RANA	GENERAL			WRIT BRANCH-
2/2025	11.03.2025	CMP-318/2025	S S SAMANTARAY	GENERAL			
3/2025	11.03.2025	FAO-176/2019	B K MOHANTY	GENERAL			MISC. APPEAL SEC.
4/2025	11.03.2025	RFA-14/2002	B K MOHANTY	GENERAL			
6/2025	11.03.2025	WP (C) - 6611/2025	S PANDA	GENERAL			WRIT BRANCH-
8/2025	11.03.2025	WP (C) - 4271/2025	MK NAYAK	GENERAL			WRIT BRANCH-
9/2025	11.03.2025	WP (C) - 10574/2022	U CHHOTRAY	GENERAL			WRIT BRANCH-
0/2025	11.03.2025	WP (C) - 5402/2006	D PRADHAN	GENERAL			WRIT BRANCH-
2/2025	11.03.2025	CRLMC-	B K PATI	GENERAL			

		4226/2015					
3/2025	11.03.2025	ABLAPL-15850/2019	B K DAS	GENERAL			BAIL-2
5/2025	11.03.2025	ABLAPL-18808/2019	B K DAS	GENERAL			BAIL-2
7/2025	11.03.2025	CONTC (CPC) - 240/2013	C SAHU	GENERAL			OA Bran
9/2025	11.03.2025	WP (C) - 12987/2006	H K BHOL	GENERAL			
2/2025	11.03.2025	WP (C) - 12996/2006	H K BHOL	GENERAL			
4/2025	11.03.2025	ABLAPL-10287/2021	L SAHOO	GENERAL			BAIL-2
5/2025	11.03.2025	WP (C) - 4297/2025	P N NAYAK	GENERAL			
6/2025	11.03.2025	WP (C) - 7533/2019	B K PATI	GENERAL			WRIT BRANCH-
7/2025	11.03.2025	WP (C) - 3470/2025	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2025-02-28Petition,Annexure,	WRIT BRANCH (DIVISI BENCH-2
9/2025	11.03.2025	WP (C) - 3476/2025	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2025-02-28Petition,Annexure,	WRIT BRANCH-
0/2025	11.03.2025	CRLMC-2665/2021	S P DAS	GENERAL			CRIMINA MISC
1/2025	11.03.2025	WP (C) - 3475/2025	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2025-02-28Petition,Annexure,	
2/2025	11.03.2025	OJC-1124/1975	S SUKLA	GENERAL			
3/2025	11.03.2025	WP (C) - 4221/2025	P N NAYKA	GENERAL			WRIT BRANCH-
4/2025	11.03.2025	WP (C) - 3735/2025	P N NAYKA	GENERAL			WRIT BRANCH-
5/2025	11.03.2025	WP (C) - 4083/2025	P N NAYKA	GENERAL			WRIT BRANCH (DIVISI BENCH-3
6/2025	11.03.2025	WP (C) - 4218/2025	P N NAYKA	GENERAL			WRIT BRANCH-
7/2025	11.03.2025	WP (C) - 3406/2025	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2025-02-28Petition,Annexure,	WRIT BRANCH-
9/2025	11.03.2025	WP (C) - 28866/2024	G SAHOO	GENERAL			
0/2025	11.03.2025	RSA-130/2007	R C MALICK	GENERAL			SECOND APPEAL

1/2025	11.03.2025	WP (C) - 41474/2023	U P BAG	GENERAL			WRIT BRANCH-
3/2025	11.03.2025	RVWPET- 245/2024	U P BAG	GENERAL			
8/2025	11.03.2025	WP (C) - 33436/2021	SBUDGATA	GENERAL			WRIT BRANCH-
4/2025	11.03.2025	MACA- 1000/2019	A K JATI	GENERAL			MISC. APPEAL SEC.
8/2025	11.03.2025	WP (C) - 19780/2008	S K SAHOO	GENERAL			
1/2025	11.03.2025	OJC- 9449/1993	P BASTIA	GENERAL			
4/2025	11.03.2025	BLAPL- 2344/2019	B BEHERA	GENERAL			
7/2025	11.03.2025	RSA- 122/2024	L C BEHERA	GENERAL			SECOND APPEAL
8/2025	11.03.2025	FA-378/1982	P K MISHRA	GENERAL			
0/2025	11.03.2025	BLAPL- 40/2025	R K BARIK	GENERAL			
1/2025	11.03.2025	CRLMC- 493/2025	R K BARIK	GENERAL			
3/2025	11.03.2025	CRLMC- 593/2025	R K BARIK	GENERAL			
5/2025	11.03.2025	CONTC- 3298/2024	M K MOHAPATRA	GENERAL			CONTEME
9/2025	11.03.2025	WP (C) - 22039/2024	G B PARIDA	GENERAL			
0/2025	11.03.2025	OJC- 1124/1975	S SUKLA	GENERAL			
2/2025	11.03.2025	WP (C) - 577/2004	T BAG	GENERAL			
5/2025	11.03.2025	OJC- 16799/1997	B D BISWAL	GENERAL			WRIT BRANCH-
7/2025	11.03.2025	WP (C) - 23454/2024	B D BISWAL	GENERAL			
9/2025	11.03.2025	OJC- 13136/1997	B D BISWAL	GENERAL			
5/2025	11.03.2025	ABLAPL- 2371/2025	BISWARANJAN DALAI	GENERAL		Order Dtd. 2025-03- 10	
0/2025	11.03.2025	CONTC- 7864/2024	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2025-02- 11	
4/2025	11.03.2025	WP (C) - 5948/2025	S K PAL	GENERAL			

1/2025	11.03.2025	OJC- 3757/1992	K SAHOO	GENERAL			
7/2025	11.03.2025	CRLMC- 3377/2024	B B DASH	GENERAL			
1/2025	11.03.2025	CONTC- 7968/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03-07	CONTEMP
6/2025	11.03.2025	ABLAPL- 2389/2025	SURENDRA DAS	GENERAL		Order Dtd. 2025-03-10	
9/2025	11.03.2025	ABLAPL- 1129/2024	S.SWAIN	GENERAL		Order Dtd. 2024-08-08	

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